

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 156 of 2016**

Pawan Kumar Lodha @ Pawan Lodha @ Pawan Saligram Lodha	...	Appellants
-versus-		
United India Insurance Co. Ltd. & Another	...	Respondents

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

5/ 26.03.2021 On the request made by Mr. Saibal Kumar Laik, learned counsel appearing for the appellant, this case is adjourned.

(Ananda Sen, J.)

Kumar